

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/4328/A

From :- Shri M.K.Kalita ,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Roushan Lal,
Civil Judge,
Bongaigaon.

Dated Guwahati, the 21st July, 2018.

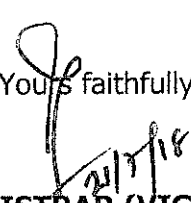
Sub:- **Casual Leave.**


Ref:- Your e-mail dated 18.07.2018 and letter No. DJB.1-6/2018/3049 dated 19.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.07.2018 has been granted/ ~~rejected~~.

Yours faithfully,


REGISTRAR (VIGILANCE)


20.7.18